

**Settlement of Kashmir Migrants in
some Hill Station**

701. SHRI GANGA CHARAN LODHI:
Will the Minister of HOME AFFAIRS be
pleased to state:

(a) whether Government are planning
to settle down the Kashmir migrants in some
parts of hill station as demanded by the
Kashmir Migrants Sangharsh Samiti; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS (SHRI
SUBODH KANT SAHAY): (a) No, Sir.

(b) Does not arise.

Persons detained in jails of Punjab

702. SHRIMATIBIMALKAURKHALSA:
Will the Minister of HOME AFFAIRS be
pleased to state:

(a) the number of persons in the differ-
ent jails of Punjab;

(b) the number of them undertrial for
more than one year, two years, three years
and more;

(c) the reasons for the delay in their trial;

(d) whether any complaints have been
received regarding tortures in the jails and
enquiries conducted in this regard; and

(e) if so, the outcome thereof and the
action taken by the Government thereon?

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS (SHRI
SUBODH KANT SAHAY): (a) to (e). Prisons
is a State subject. The requisite information
on receipt from the State Government shall
be placed on the Table of the House.

**Allocation for Jeevandhara Wells
Scheme**

703. SHRI RAJAMOHAN REDDY: Will
the Minister of AGRICULTURE be pleased
to state:

(a) whether the amount of grant given
under the "Jeevandhara Wells" Scheme is
inadequate especially in areas where the
cost of sinking well is more;

(b) if so, whether Government propose
to revise this grant; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE
DEPARTMENT OF RURAL DEVELOP-
MENT IN THE MINISTRY OF AGRICUL-
TURE (SHRI UPENDRA NATH VERMA) (a)
to (c). Based on the past experience of
implementation of Million Wells Scheme
(MNS) (correct name of the "Jeevandhara
Wells" Scheme) revised set of central guide-
lines effective from 1.4.90 have been issued
by the Union Government to take effective
care of problems like inadequate funding of
the scheme, increasing cost of sinking wells
etc. The main elements of revised guidelines
are as under:

(i) The objective of the scheme is to
create employment in the first